

In C. A. T. ( Jaipur Bench ) Jaipur

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Notes of the Registry

Orders of the Tribunal O.A. 425/93

6.7.94

Mr.H.C.Ganeshia - Counsel for the applicant

Mr.M.Pafiq - Counsel for the respondents.

The learned counsel for the applicant submits that there are some technical errors in the O.A. and he wants to withdraw the petition with the liberty to file a fresh petition. The prayer is accepted. The O.A. is dismissed as withdrawn with the liberty to file a fresh O.A.

(O.P.Sharma)  
Member(A).

(D.L.Mehta)  
Vice Chairman.

App. and to the  
app. & resp. LO  
an und 37280  
3829  
Order 14-7-12

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